

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2271
ANSWERED ON:29.08.2007
ALLOCATION OF FUNDS FOR RAJASTHAN
Chauhan Shri Nihal Chand

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Rajasthan has been allocated less funds under the Central Road Fund during the years 2000-01, 2001-02, and 2003-04;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the balance amount of the fund get lapsed; and
- (d) if not, the reasons for not carrying forward the said balance to the successive years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a)&(b) Funds accrued to the State of Rajasthan under Central Road Fund (CRF) and its release in 2000-01, 2001-02 and 2003-04 was as under:

Year Amount in Rs. crore
Accrual Release

2000-01	75.82	25.27
2001-02	75.84	50.54
2003-04	71.02	47.23

Funds are released based on the progress of the sanctioned works and utilization certificates received from the State Government. In 2001-02 and 2003-04 there was less utilization of fund. In 2000-01 there was less release because CRF Scheme was revamped in 2000-01 and there was not enough Bank of Sanctions (BOS) in this year.

(c) No, Sir.

(d) During 2002-03 and 2006-07 funds were released more than the accrual.